National Company Law Tribunal Allahabad Bench Allahabad

CP No. 17/111/2011 TP16/111/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02-08-2016.

NAME OF THE COMPANY: Sh. Rajesh Kapoor

Vs.

M/s Tirupati Balaji Hotel (P.) Ltd.

SECTION OF THE COMPANIES ACT: u/s 111 of Companies Act, 1956. <u>SI. No. Name Designation Representation Signature</u> 1. 2.

Order dated 4.8.2016

Sh. Rajesh Kapoor vs.M/s Tirupati Balaji Hotel (P) Ltd.

Both the parties are absent. Issue notice to the both parties to appear on 12.09.2016.

List the matter on 12.09.2016

mi SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 04.08.2016